

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01131/2018
(in O.A. No.200/705/2018)

Jabalpur, this Friday, the 12th day of October, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the Revenue Secretary,
Government of India through Ministry of Finance
Department of Revenue, North Block,
New Delhi 110001.
2. The Chairperson, Government of India,
Ministry of Finance, Department of Revenue,
Central Board of Indirect Taxes and Customs,
North Block, Raisinha Hill's,
New Delhi Pin – 110011.
3. Principal Chief Commissioner, CGST and Central Excise
and Custom, 35-C, Mother Teresa Marg,
Administrative Area, Arera Hills,
Bhopal (M.P.) Pin Code – 462011.
4. The Commissioner, CGST and Central Excise
and Custom, Manikbagh Palace,
Indore (M.P) Pin 452001

-Applicants

(By Advocate –**Shri Himanshu Shrivastava**)

V e r s u s

S.K. Mandal, S/o Late Niranjan Mandal, Inspector (Now
Superintendent), aged about 49, office of the Principal
Commissioner, CGST and Central Excise, Head Quarter,
Tikrapara, Raipur, C.G. Pin – 492001 **- Respondent**

(By Advocate –**Smt. Anjana Shrivastava proxy counsel for Shri
A.S. Raizada**)

O R D E R (ORAL)
By Navin Tandon, AM:-

This M.A. has been filed by the respondents for seeking six (06) months' time to implement the order dated 26.07.2018 passed by this Tribunal in O.A. No.200/705/2018.

2. We have considered the matter and grant 15 days' time only from today to take action as per order dated 26.07.2018 of this Tribunal.

3. Accordingly, M.A. is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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